IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 153
(IB)-552(PB)/2019

IN THE MATTER OF:

Mr. Sujoy Bhattacharya .... Applicant/petitioner

v.

Tulsiani Construction & Developers Pvt. Ltd. .... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 21.08.2019

Coram:
CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner: Mr. Shivank Dibbi, Adv.

For the Respondent -

ORDER

For order see CP No. (IB)-1343(PB)/2019.

21.08.2019
Ritu Sharma